

It is, therefore, submitted that the Government may provide C-Dot/electronic machines in the Hathrus Parliamentary constituency and Hathras town at the earliest.

**(v) Need to Set up a Navodaya Vidyalaya and a Central School in Rohtas District, Bihar**

[Translation]

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Chairman, Sir, Rohtas district of Bihar is thickly populated district. Most of the people in this district are farmers and laborers and poor. The population of the district is about 20 lakh. There are no sufficient industries. This is a backward district in view of education and does not have good schools and colleges. This district is also deprived off the facility which is being given by the Government of India *i.e.* to set up Navodaya Vidyalayas in various parts of the country. There is not a single Central School in this district.

The poor people cannot send their children to distant cities due to lack of finance. As a result thereof, the intelligent of brilliant students is not being utilised in building nation.

Therefore, I urge upon the Minister of Human Resource Development to set up a Navodaya Vidyalaya and Central School for the development of education in Rohtas district.

**(vi) Need to provide Manned Railway Level Crossing near Vivekanand Ashram, Sahudangi, Jalpaiguri, West Bengal**

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri): Sir, I wish to draw the

attention of the Government towards an urgent need for sanctioning of a level crossing and a railway gate at the road railway crossing near Vivekanand Ashram, Sahudangi, Jalpaiguri. More than 15,000 people reside there on the two sides of the crossing. All of them in order to attend schools, colleges, offices, markets, court have to use road crossing the railway tracks at the risk of their lives. Occurrence of accident, death and collision between train and lorries/vehicles have become a routine phenomena. The public is agitated over this issue. I urge upon the Government to take necessary step to sanction a level crossing and a railway gate in order to save lives of people there.

**(vii) Need to allow Weavers of Uttar Pradesh to produce Janata Cloth as per old Textile Policy of Government of India**

[Translation]

SHRI RAMSAGAR (Barabanki): Mr. Chairman, Sir, while formulating the new Textile policy, the Government of India has reduced the quantity of Janata Cloth (grey cloth) to 10 per cent only, which was earlier totally woven by the weavers. The weavers of Janata Cloth could not improve the quality of cloth woven by them up to the standard due to sudden infrastructural changes, in the textile policy. It is badly affecting their job and their economic condition is deteriorating. They will be compelled to leave their job. Therefore, the Government of Uttar Pradesh has suggested the Central Government to implement this new improved textile policy gradually.

I urge upon the Government to allow rebate in weaving Janata cloth (grey cloth) in the interest of weavers.